

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 193 of 2013

Dated : 17th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. Ramalingam for R.1
Mr. Pradeep Misra
Mr. Shashank Pandit for R.10
Mr. R.B. Sharma for R.4,5 & 17
Mr M.S. Ramalingam for R.1**

ORDER

Post the matter for hearing on **24.01.2014.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**